IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-199-2020 WITH LD-VC-OCW-123-2020 & LD-VC-OCW-124-2020

Hayad Sab Bepari (dec.) through LR's & Ors.

... Petitioners

Versus

K.M. Ali alias Ali Khan (dec.) through LR's & Ors.

... Respondents

Shri P. Talaulikar, Advocate for the Petitioners.

Shri K. Padgaonkar, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 4 DECEMBER 2020

P.C. :

The respondents' counsel seeks two weeks' time to file reply in the petitioners' delay condonation application.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

NH